

Sri V. V. Giri, His Excellency General Ne Win, Chairman of the Revolutionary Council of the Union of Burma, accompanied by Madame Ne Win, paid a friendly and informal visit to India from 15th and 22nd January, 1970. During their stay they also visited Agra and Gaya.

2. The Chairman of the Revolutionary Council of the Union of Burma and the Prime Minister of India availed themselves of the opportunity to discuss matters of common interest to the two countries. The Chairman also received and held discussions with the Ministers of External Affairs and Foreign Trade and supply of the Government of India.

3. The discussion covered international issues which revealed a close identity of views as the policies of the two countries are governed by common objectives. One subject discussed was regional economic co-operation. The Chairman and the Prime Minister reiterated the interest of the two countries in each other's well-being, sovereignty, independence and territorial integrity.

4. Bilateral relations between Burma and India in the fields of trade, industrial collaboration and cultural exchange were also discussed. It was noted that there had been further progress in regard to the settlement of various problems concerning persons of Indian origin in Burma. The discussions revealed a keen desire to co-operate with each other in economic development and to foster and strengthen the cordial and friendly relations existing between the two countries.

5. The Chairman of the Revolutionary Council of the Union of Burma expressed his gratitude for the warm and affectionate welcome accorded to him and Madame Ne Win during their visit.

Extradition of Dr. Dharma Teja and Smt. Teja

475. DR. SUSHILA NAYAR :
SHRI YAMUNA PRASAD
MANDAL :
SHRIMATI SAVITRI SHYAM :
SHRI P. VISWAMBHARAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) the progress so far made by Govern-

ment in obtaining extradition of Dr. Dharma Teja and his wife to India ; and

(b) when they will be brought in this country ?

THE DEPUTY MINISTER, IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). There has been no further progress in the case of the extradition of Dr. Teja and his wife. The position was explained in the Lok Sabha in answer to an unstarred question No. 2418 on the 3rd December, 1969.

तारापुर अणु बिजलीघर का कार्यक्रम

476. श्री अश्वत्थ दास :

श्री शिव कुमार शास्त्री :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि तारापुर अणु बिजलीघर चालू हो गया है ;

(ख) क्या यह भी सच है कि इस बिजली घर के चालू होने से गुजरात और महाराष्ट्र दोनों राज्यों को लाभ होगा ; और

(ग) यदि हाँ, तो इस बिजलीघर द्वारा कितने वाट्स बिजली पैदा किये जाने की संभावना है और इस बिजली से कौन-कौन सी परियोजनाएँ चालू की जायेंगी ?

प्रधान मंत्री, बिस्व मंत्री, अणु शक्ति मंत्री, तथा योजना मंत्री (श्रीमती इन्दिरा गांधी) : (क) तथा (ख). जी, हाँ। बिजलीघर में व्यावसायिक स्तर पर बिजली का उत्पादन 3 अक्टूबर, 1969 से लगातार हो रहा है।

(ग) बिजलीघर की शुद्ध उत्पादन क्षमता 380 मैगावाट है। यह महाराष्ट्र तथा गुजरात राज्यों को बिजली सप्लाई कर रहा है। बिजली के वास्तविक वितरण तथा उपयोग का उत्तर-दायित्व इन दोनों राज्यों का है।